

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
ORIGINAL APPLICATION NO. 180/00533 of 2019**

**Monday, this the 22<sup>nd</sup> day of July, 2019**

**CORAM**

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

Ajithkumar.R, aged 46 years  
 S/o.L.Raveendran  
 1F, Asset Kinship  
 Pisharikovil Road, Kaniyampuzha  
 Eroor P.O, Ernakulam District 682 306  
 Presently working as Motor Transport Fitter  
 Command Transport Workshop  
 Naval Base, Kochi  
 (Mobile No.9349975855)

**... Applicant**

(By Advocate Mr.Pramod J.Dev)

**Versus**

1. Union of India represented by the  
 Secretary to the Government of India  
 Ministry of Defence  
 Room No.234, South Block  
 Nirman Bhavan, New Delhi – 110 011
2. The Chief of the Naval Staff  
 Integrated Headquarters MoD (Navy)  
 New Delhi – 110 011
3. The Flag Officer Commanding in Chief  
 Headquarters, Southern Naval Command  
 Naval Base P.O  
 Kochi – 682 004

**..... Respondents**

(By Advocate Mr.N.Sreejith)

The above application having been finally heard on 22.7.2019,  
 the Tribunal on the same day delivered the following:

**ORDER (ORAL)**

*Per: Mr.E.K.Bharat Bhushan, Administrative Member*

The applicant is presently working as Motor Transport Fitter under the 3<sup>rd</sup> respondent. He submits that there is one vacancy of the post of Chargeman in Command Transport Workshop and this vacancy is reserved for Scheduled Caste category. Applicant, being a member of the Scheduled Caste community, is the sole eligible candidate to be considered. He submits that he has filed a representation before the 3<sup>rd</sup> respondent requesting for appointing him to the said post, a copy of which is available at Annexure A3.

2. As agreed by both sides, this Tribunal directs the third respondent to consider Annexure A-3 representation and take a considered legal view in accordance with rules, within thirty days from the date of receipt of a copy of this order.

3. The Original Application stands disposed of. No costs.

**(E.K BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**List of Annexures**

Annexure A1 - A true copy of the Community Certificate issued to the applicant by the competent authority

Annexure A2 - A true copy of the Experience Certificate issued by the Lt. Commander Officer-in-Charge, Command Transport Workshop, Kochi

Annexure A3 - A true copy of the representation dated 10.6.2019 submitted by the applicant before the third respondent

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